

No. : NGT(PB)/3/JUDICIAL/2014/211
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Dated: 20.03.2020

CIRCULAR

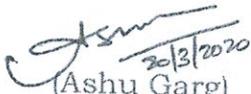
With a view to take preventive measures to contain the spread of Novel Coronavirus (COVID-19) as directed by Competent Authority, the Tribunal will sit only on every working Monday, Wednesday & Friday for hearing urgent matters. The matters directed to be listed on Tuesday and Thursday will be listed on the dates which will be notified separately through the Cause List. Urgent matters shall be notified by way of supplementary list which shall be uploaded on the website. Lawyers/Parties should check the list before physically coming to NGT.

The Benches hearing matters through Video Conferencing will also continue to sit on the above three days. However, the participation of the counsel and the parties appearing in person before the Benches will be only through Video Conferencing and not otherwise. The parties who are not concerned with the matters need not appear and unnecessary crowding of the NGT complex be avoided.

Further, the matters will be filed through e-filing only and no physical filing will be allowed in the Filing Section.

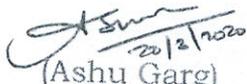
This arrangement shall remain in effect from 23.03.2020 till 31.03.2020. Situation shall be reviewed on 31.03.2020.

This issues with approval of Competent Authority.


20/3/2020
(Ashu Garg)
Registrar General

Copy to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar General
4. Ld. Registrar of all Zonal Benches
5. PA to Dy. Registrar (Judicial)
6. Consultant (Judicial / Admin./Pro)
7. Court Masters
8. President NGT Bar Association
9. NGT Bar Notice Board
10. NGT Notice Board
11. Guard File NGT
12. NGT Website


20/3/2020
(Ashu Garg)
Registrar General